

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
VASCULAR THERAPEUTICS INDIA PRIVATE LIMITED

1.	Name of corporate debtor	Vascular Therapeutics India Pvt. Ltd
2.	Date of incorporation of corporate debtor	March 05th 2002
3.	Authority under which corporate debtor is incorporated /registered	Ministry of Corporate Affairs Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U33110MH2002PTC135060
5.	Address of the registered office and principal office (if any) of corporate debtor	10, Floor - 5, Plot - 75/77, C, Sheriar Baug, Noor, R B Marg, Umerkhadi, Chinchbunder Mumbai 400009 MH IN
6.	Date of closure of Insolvency Resolution Process	July 22nd, 2021
7.	Liquidation commencement date of corporate debtor	July 23rd, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mahesh R Sureka Reg. No: IBBI/IPA-001/IP-P00413/2017-2018/10736
9.	Address and e-mail of the liquidator, as registered with the Board	Add: 173, Udyog Bhavan, Sonawala Road, Goregaon East, Mumbai – 400 063 Email : mahesh@mrsureka.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: 173, Udyog Bhavan, Sonawala Road, Goregaon East, Mumbai – 400 063 Mobile: 9322581414 / 9870944469 Email : mahesh@mrsureka.com
11.	Last date for submission of claims	August 22nd, 2021

Notice is hereby given that the **Hon'ble National Company Law Tribunal, Mumbai Bench** has ordered the commencement of liquidation of **VASCULAR THERAPEUTICS INDIA PRIVATE LIMITED** on July 23rd, 2021. The order copy received to the appointed Liquidator was on 05th August 2021.

The stakeholders of **VASCULAR THERAPEUTICS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or **August 22nd, 2021**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name: **Mahesh Sureka**

Regn No: **IBBI/IPA-001/IP-P00413/2017-2018/10736**

Liquidator of VASCULAR THERAPEUTICS INDIA PRIVATE LIMITED

Date: **August 05, 2021**

Place: **Mumbai**

